

THE HIGH COURT OF KERALA

A1 – 41519 / 2019

**Kochi : 682031
Date : 22.10.2019**

NOTICE

There will be a reference before the Full Court in the Chief Justice's Court at 03.30 p.m. on Friday, the 25th October, 2019 in honour of the Honourable Mr. Justice A.M.Babu, who is retiring from service on the forenoon of 26.10.2019.

The Advocate-General, the President of the Kerala High Court Advocates' Association and the Honourable the Chief Justice will speak on the occasion. The Honourable Mr. Justice A.M.Babu will reply.

All the members of the Advocates' Association and the staff of the High Court are requested to be present.

(By Order)


K. Haripal
Registrar General

To

- The Advocate-General, Ernakulam.
The Director General of Prosecutions & State Public Prosecutor,
Ernakulam.
- The Additional Advocate-General, Ernakulam (2)
The Additional Director General of Prosecutions, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association,
Ernakulam (2).
- The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates'
Association, Ernakulam.
- The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Standing Counsel, Government of India (Taxes),
Ernakulam.
- The Assistant Solicitor General of India, Ernakulam.
The Chairman, Bar Council, Ernakulam.
The President, Kerala Federation of Women Lawyers, Ernakulam.
The President, Kerala High Court Advocates' Clerks' Association,
Ernakulam.
- The Director of the Kerala Judicial Academy, Athani. (He shall bring the
matter to the attention of the Chairperson, KJA).
The Additional Director of the Kerala Judicial Academy, Athani.

p.t.o.

